<u>REPORTABLE</u>

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

| | <u>CI\</u> | <u>/IL /</u> | <u> PPEAL</u> | NO. | <u> 5687</u> | <u> 0F</u> | <u> 2019</u> | | |
|----|------------|--------------|----------------|------|--------------|------------|--------------|----|-------|
| (@ | SLP(CIVII | _) NC | .1698 : | 1/19 | (D. | No.2 | 23001 | 0F | 2019) |

Rajesh s/o Shrirambapu Fate ...APPELLANT(S)

VERSUS

State of Maharashtra & ors. ...RESPONDENT(S)

J U D G M E N T

ASHOK BHUSHAN, J.

For the reasons given by us in our judgment of the date in Civil Appeal No.5444 of 2019, Vishal Ashok Thorat and ors. vs. Rajesh Shrirambapu Fate & Ors. this appeal is dismissed.

| | (ASHOK BHUSHAN) |
|----------------|-------------------|
| New Delhi, | J. |
| July 19, 2019. | (NAVIN SINHA) |